

Standard Vaccum Oil Refinery paid Rs. one lakh to Standard Drum and Barrel Mfg. Co. for re-locating their barrel plant from Sewri to Tramboy for manufacturing vitumen drums ;

(b) whether this firm manufactured and supplied 14,66,799 bitumen drums to the Standard Vaccum Oil Refinery between May, 1959 and July, 1961 ;

(c) whether they continued to receive quota of steel sheets for manufacturing oil barrels from the Development Wing although their plant was fully engaged in manufacturing bitumen drums for which sheets were being supplied by the Refinery ;

(d) whether on this ground their supplies of sheets had been suspended at any time by the Iron and Steel Controller ; and

(e) whether it is a fact that they utilised their barrel plant entirely for bitumen drums and later on claimed a new line for Barrels capacity of which was assessed at 6,100 tons in 1961 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The information is being collected and it will be laid on the Table of the House.

Allocation of Raw Materials

9871. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether recommendations for the allotment of raw materials for use in their own plants are made to the manufacturing units immediately after the issuance of Industrial licences to them or it is necessary to assess their capacities before making allotment of raw materials; and

(b) if so, how much time Government generally takes to assess the capacities of such units and intimate the results thereof on the basis of which raw materials have to be made available to them ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Recommendations

for allotment of raw materials are not made to manufacturing units immediately after issuance of Industrial licences to them. Such recommendations are made when the unit, to whom Industrial licences have been issued, have either got the requisite machinery installed or have made firm arrangements for machinery and premises and power supply where necessary.

The initial recommendation for allotment of raw materials is made to a new unit, borne on the list of the D.G.T.D., covering its estimated requirements for six months, on the basis of the phased manufacturing programme of the unit or its schedule of production according to the licensed capacity.

Subsequent recommendations are made after the unit has gone into production and on the basis of its actual consumption, if it is engaged in priority industries or if it is engaged in non-priority industries on the basis of unit's utilising the previous set of licences issued to it to the extent of 90% by way of opening letter of credit or 60% by way of actual importation or 70% by shipment of goods.

Manufacture of Oil Barrels and Bitumen Drums

9872. SHRI S. M. BANERJEE : Will the Minister of STEEL, MINES AND METALS be pleased to refer to the reply given to Unstarred Question No. 1231 on the 20th February, 1968 and state :

(a) whether the requisite information regarding the manufacture of Oil Barrel and Bitumen Drums has since been collected ;

(b) if so, the details thereof ; and

(c) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) to (c). A statement answering the points raised through Unstarred Question No. 1231 is laid on the Table of the House. [Placed in Library. See No. LT—1213/58]

Signal Interlocking Maintainers

9873. SHRI B.K. MADOK ;
SHRI NAMBIAR ;